## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL, Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL, Limited
UNDER SECTION	7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MR. BISHWASIT DUBEY MR. GAURAV GUPTE	AD V	9910224345	Boulean
MC NAVEENA VARGHESE MR. PRAVEEN K NAIR	ADV	8985898158	awa 0

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Nagest Reddy Cr. Bhupest	-Advocali	99666 22805	3
·			

Heard Mr. Bishanjit Debey, Mr. Gaurav Gupte, Ms. Naveena Varghese, Mr. Praveen K Nair, learned counsels for the Petitioner and Mr. S. Nagesh Reddy, learned counsel for the Respondent.

Ld.Counsel for the Financial Creditor want time to propose another Interim Resolution Professional (IRP). Post the case on 08.01.2018.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)